

[*Translation*]**Legislation on Ground Water**

36. SHRI RAMDAS ATHAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are proposing to bring any Bill to regulate the tapping of ground water in the country;

(b) if so, the details thereof;

(c) whether the model draft of the Bill has been sent to State Governments for their suggestions;

(d) if so, the details thereof; and

(e) the time by which the Bill is likely to come into force?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (e) Water being a State subject, suitable legislation for regulation and control of ground water development has to be enacted by the States. The Union Government have circulated a Model Bill to all the States/Union Territories to enable them to enact appropriate legislation for this purpose. So far only the States of Gujarat, Maharashtra, Tamil Nadu and Madhya Pradesh have enacted legislation in this regard. The states of Bihar, Mizoram, Nagaland and Sikkim have not considered it necessary to make such legislation. The time by which similar legislation will be enacted by other states depends on individual state.

[*English*]**Generation of Power**

37. SHRI SURESH CHANDEL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have made an estimate of the power likely to be generated from the Non-conventional Energy Sources in Himachal Pradesh;

(b) if so, the details thereof;

(c) if not, the reason therefor; and

(d) the time by which an estimate of available potentials in the State is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) A broad potential of about 500 MW has been estimated for the generation of power from non-conventional energy sources in the State of Himachal Pradesh. 158 sites with aggregate potential of about 164 MW for development of small hydro power projects (upto 3 MW station capacity) have so far been

identified. Wind Resource Assessment is under way in the State to identify suitable locations for the generation of power from Wind Energy.

International Terrorism

38. SHRI SUSHIL KUMAR SHINDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government's attention had been drawn to the convention adopted by the 185 members of General Assembly on December 15, 1997 condemning terrorism in all its manifestations;

(b) if so, the contribution made by India in the shaping and adoption of this convention and drawing attention of the UN General Assembly to the terrorism by Pakistan in Jammu and Kashmir and elsewhere on Indian soil; and

(c) the response of UN members especially the permanent members of the Security Council thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) to (c) Government of India has actively supported negotiation and adoption of an International Convention for the Suppression of Terrorist Bombings. Government have highlighted Pakistan's support to acts of terrorism in Jammu and Kashmir and elsewhere on Indian soil. India remains committed to resolving all outstanding issues with Pakistan bilaterally through discussions and negotiations. There is a growing consensus amongst Member States of the UN on the issue of terrorism.

Central State Farm, Aralam

39. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the details of profit/loss incurred by the Central State Farm, Aralam, Kerala during 1995-96, 1996-97 and 1997-98;

(b) the details of proposal for expansion and/or modernisation of this Farm; and

(c) the allocation made for the development of this farm during 1997-98.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Details of profit earned by Central State Farm, Aralam are as under :

(Rs. in lakhs)

Year	Profit (+)/Loss (-)
1995-96	(+) 10.24
1996-97	(+) 154.10

The accounts of the Central State Farm, Aralam, for 1997-98 have not been finalised.